

12.52 hrs.

PAPERS LAID ON THE TABLE

ACCOUNTS AND AUDIT REPORT OF THE
OIL AND NATURAL GAS COMMISSION

The Minister of Petroleum and Chemicals (Shri Humayun Kabir): I beg to lay on the Table a copy each of the following papers:—

- (i) Certified Accounts of the Oil and Natural Gas Commission for the year 1961-62, together with the Audit Report thereon, under sub-section (4) of section 22 of the Oil and Natural Gas Commission Act, 1959, and
- (ii) Statement explaining the reasons for delay in laying the above Accounts.

[Placed in Library. See No. LT-3212/64].

NOTIFICATIONS UNDER HIGH COURT
JUDGES (CONDITIONS OF SERVICE) ACT

The Deputy Minister in the Ministry of Home Affairs (Shri L. N. Mishra): On behalf of Shri Hathi, I beg to lay on the Table a copy each of the following Orders under sub-section (2) of section 23A of the High Court Judges (Conditions of Service) Act, 1954:—

- (i) The Mysore High Court (Vacation) Order, 1964, published in Notification No. S.O. 1025 dated the 28th March 1964; and
- (ii) The Calcutta High Court (Vacation) Order, 1964, published in Notification No. S.O. 3233 dated the 12th September 1964.

[Placed in Library. See No. LT-3213/64].

CENTRAL WAREHOUSING CORPORATION
(SECOND AMENDMENT) RULES

The Deputy Minister in the Ministry of Education (Shri Bhakt Darshan): On behalf of Shri D. R. Chavan, I beg to lay on the Table a copy of the Central Warehousing Corporation (Second Amendment) Rules, 1964, published in Notification No. G.S.R. 1266 dated the 5th September 1964, under sub-section (3) of section 41 of the Warehousing Corporations Act, 1962.

[Placed in Library. See No. LT-3214/64].

12.53½ hrs.

COMMITTEE ON PRIVATE MEMBERS'
BILLS AND RESOLUTIONS

FORTY-EIGHTH REPORT

Shri Krishnamoorthy Rao (Shimoga): I Beg to present the Forty-eighth Report of the Committee on Private Members' Bills and Resolutions.

12.53½ hrs.

APPROPRIATION (NO. 5) BILL*,
1964

The Minister of Finance (Shri T. T. Krishnamachari): I beg to move for leave to introduce a Bill to authorise payment and appropriation of certain further sums from and out of the Consolidated Fund of India for the service of the financial year 1964-65.

Mr. Speaker: The question is:

"That leave be granted to introduce a Bill to authorise payment and appropriation of certain further sums from and out of the

*Published in the Gazette of India Extraordinary—Part II, Section 2, dated 23-9-64.